NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(7) T.C.P. (IB)-520/9/(MB)/NCLT/2017

CORAM: Present :SHRI M. K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.06.2018

NAME OF THE PARTIES: Steelfab Scaffoldings & Engineering Pvt. Ltd.
V/s.
DKP Engineers & Constructions Pvt. Ltd.

SECTION OF THE COMPANIES ACT : 9 of I&B Code 2016.

ORDER

1. The Petitioner is present in person. The Learned Representative of the Respondent is present.
2. Written submissions placed on record and also handed over a copy to the other side.
3. On the request of the Petitioner matter is adjourned to **03.07.2018**

SD/-
M. K. SHRAWAT
Member (Judicial)

04.06.2018.
Gajanan/aah